

are as follows :

Puthiappa

The estimated cost of the fishing harbour is Rs. 527 lakhs. The harbour is designed for the operation of 250 mechanised fishing vessels of lengths 9.1 mts. to 9.8 mts.

Munambam

The estimated cost of the fishing harbour is Rs. 580 lakhs. The harbour is designed for the operation of 650 mechanised fishing vessels of lengths 8 mts. to 10 mts.

(c) The proposal for fishing harbour at Puthiappa has been sanctioned by the Government in January, 1988. Government of Kerala have been requested to furnish the revised implementation schedule for taking further action on the proposal for fishing harbour at Munambam.

Crop Insurance Scheme

2865. SHRI SOMNATM RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) in which States and Union Territories the Comprehensive Crop Insurance Scheme has been introduced for what crops and since when ;

(b) the number of farmers who have been insured so far ; and

(c) the number of amount of claims presented and paid under the scheme since 1986, State-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) Season-wise names of the States and Union Territories which have implemented the Comprehensive Crop Insurance Scheme (CCIS) since 1-4-85 are given in Statement-I below. (See columns 115—118). Names of the crops which have been covered under the CCIS in various States since 1-4-85, may be seen in Statement-II below.

(See columns 119—122).

(b) The number of farmers who have been insured from Kharif 1985 season

onwards are given in the Statement-III below.

(See columns 122—124).

(c) State-wise details of the amount of indemnity claims presented and paid under the CCIS since 1986 are given in the Statement-IV below.

(See columns 124—126).

Construction of Houses by Kerala under Housing Scheme for Landless Labour

2866. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the target set by Government of Kerala for construction of houses under the housing scheme for the landless rural labour in the State in the context of the International Year of Shelter for the Homeless in 1987 ;

(b) the number of houses already constructed and made available by State Government under the scheme ;

(c) whether the number of houses constructed is much less than the target set for the State ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The targets and achievements under the House site-cum-Construction Assistance Scheme for Rural Landless Workers in Kerala during 1987 are as under :

| | House sites (families) | Construction Assistance (families) |
|-------------|------------------------|------------------------------------|
| Target | 5280 | 11640 |
| Achievement | 5542 | 3139 |

Italian Assistance for Fertilizer Plants

2867. SHRI S.B. SIDNAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government had a discussion with the Italian Prime Minister